

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: K.S. Oils Limited Date of Commencement of Liquidation: 16-03-2021; List of Stakeholders as on Date: 03-02-2023; Name of IP: Mr. Kuldeep Verma; Process Number: 1; Last 5 digit of registration number: 10038

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	78229446393	12	77497041361	0	732405033		Annexure 3
4	Unsecured financial creditors	3	32576907680	3	32564651756	0	12255924		Annexure 4
5	Operational creditors (Workmen)	90	16529312	90	16529312	0	0		Annexure 5
6	Operational creditors (Employees)	24	29430848	24	29430848	0	0		Annexure 6
7	Operational creditors (Government Dues)	21	1955588123	18	1387544496	0	568043627		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	41	1640574644	41	587574520	0	1053000124		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	2589050540	8	2428511772	0	160538768		Annexure 9
Total		199	117037527540	188	114511284065	0	2526243476		